

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 02<sup>nd</sup> February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 17/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors..	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. for CPCB Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv.	
2.	Original Application No. 156/2016(CZ) <b>(M.A.No.1088/16)</b>	Kuldeep Singh Parihar Vs. State of M.P. & 11 Ors.	Mr. Mohd. Arif Sheikh, Adv.	
3.	Original Application No. 103/2016(CZ) <b>(M.A.No.1094/16)</b>	Satish Kumar Tiwari Vs. State of M.P. & 3 Ors.	Ms. Swapnil Gupta, Adv. Mr. Dharamveer Sharma, Adv.	
4.	Review Appeal No. 08/2016(CZ) in Original Application No. 80/2016(CZ) <b>(M.A.No.969/16)</b> <b>(M.A.No.981/16)</b> <b>(M.A.No.982/16)</b>	Shrivardhan Milk Dairy Vs RSPCB & Ors.	Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 118/2016(CZ)	Harishchandra Pandey Vs. NTPC & 4 Ors.	Mr. Mahesh Shukla, Adv.	
6.	Original Application No. 78/2015(THC) <b>(M.A.No.1034/16)</b> <b>(M.A.No.1035/16)</b> <b>(M.A.No.1036/16)</b> <b>(M.A.No.1037/16)</b> <b>(M.A.No.1076/16)</b> <b>(M.A.No.02/17)</b> <b>(M.A.No.03/17)</b> <b>(M.A.No.04/17)</b>	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. RaviPrakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Mr. Mohd.ZeeshanKhan,Adv.	

			Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Vijay Kumar Yadav, Adv.	
7.	Original Application No. 125/2016(CZ) <b>(M.A.No.37/17)</b>	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person	
8.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Shaurabh Sharma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 196/2014 (CZ) <b>(M.A.No.99/16)</b>	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR COMPLIANCE</b>				
10.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 22/2015(THC) <b>(M.A.No.1030/16)</b>	Balwan Singh Vs State of MP & Ors.	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Dharamvir Sharma, Adv.	
12.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv.	

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